

The following amounts have been released during the last three years under the Accelerated Rural Water Supply Programme (ARWSP) to Jammu & Kashmir.

1993-94	Rs. 18,888 crores
1994-95	Rs. 36,390 crores
1995-96	Rs. 38,939 crores

(c) and (d) It has been decided to cover all the 'Not Covered' rural habitations with safe drinking water in 1997-98.

Reservation for Scheduled Tribes

5318. SHRI KACHARU BAU RAUT : Will the PRIME MINISTER be pleased to state :

(a) whether any provision has been made for reservations in posts for scheduled Tribes in Semi-governmental institutions, Government aided institutions, factories run by the Government or Government aided bodies, big private companies on which there is some control of Government;

(b) if so, the ratio of the reservation made therein;

(c) if not, whether the Government propose to make provision for reservation therein; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS: (SHRI S.R. BALASUBRAMONIYAN) : (a) The reservation for the Scheduled Tribes in posts under the Central Government is also applicable to all Public Sector Undertakings, autonomous bodies and institutions receiving grants-in-aid from the government.

(b) The reservation for the Scheduled Tribes is 7.5% for posts filled on all India basis by direct recruitment. For posts filled on local basis, the percentage of reservation varies from State to State and in various Union Territories.

(c) and (d) Do not arise.

Tapti Oil Field

5319. SHRI SANAT MEHTA: Will the Prime Minister be pleased to state;

(a) whether under liberalisation policy Tapti Oil Field has been awarded to Enron-Reliance collaboration for development;

(b) if so, the details thereof;

(c) whether Enron-Reliance has worked out revised estimates of recovery of oil and gas from this field; and

(d) the details of these revised recovery estimates of oil and gas and what were the estimates made by ONGC earlier?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) Mid & South Tapti Gas field in the Western Offshore has been awarded to the Consortium of M/s Enron Oil & Gas India Ltd. (EOGIL) and M/s Reliance Industries Ltd. with ONGC as a Joint venture partner under the production sharing contract signed between the Government of India and the Contracting parties on 22.12.1994. The respective participating interests as per the production sharing are as under :

ONGC	—	40%
EOGIL	—	30%
RIL	—	30%

(c) and (d) No final revised estimates of oil and gas have been made by EOGIL. The earlier estimates of recoverable reserves of gas made by ONGC for the Tapti gas field is 31.162 billion cubic meters.

[Translation]

Gas Agencies

5320. SHRI GORDHANBHAI JAVIA : Will the PRIME MINISTER be pleased to state :

(a) the Government's scheme to allot gas agencies to consumers cooperative societies also in addition to unemployed graduates in Gujarat;

(b) if so, the number of consumers cooperative societies which have been allotted gas agencies; and

(c) if not, whether the Government propose to do so in future?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) The existing policy, relating to selection of dealers/distributors through OSB, does not provide reservations for "Cooperative Societies". However, under 'Open' category, Consumer Cooperative Societies are given preference over Unemployed Graduates/Unemployed Engineering Graduates. Unemployed Graduates/Unemployed Engineering Graduates are, however, given preference over other applicants. Accordingly, oil marketing companies have awarded 18 LPG distributorships to Cooperative Societies in Gujarat.